

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
"CHANDIGARH BENCH, CHANDIGARH"**

**CP (IB) No.64/Chd/Pb/2017  
a/w  
Caveat No.5/2017**

**Under Section 9 of the  
Insolvency and Bankruptcy  
Code, 2016.**

**In the matter of:**

Varda Spinning & Weaving  
Mills Pvt. Ltd.  
having its registered office  
At Village Jandiali,  
Chandigarh Road, Kohara,  
Ludhiana-141112(PB).

...Operational Creditor.

Vs.

S. Nanda Industries Pvt. Ltd.  
having its registered office  
at Village Bajra, Rahon Road,  
Ludhiana-141007

...Corporate Debtor.

**Order delivered on: 11.10.2017**

**Coram: Hon'ble Mr. Justice R.P.Nagrath, Member(Judicial).**

For the petitioner: Mr. Deepankur Sharma, Advocate

For the respondent: None.

**ORDER (Oral)**

Learned counsel for the petitioner seeks and is permitted to  
withdraw the instant petition. Ordered accordingly.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

October 11, 2017  
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